

DIVISION BENCH
COURT - II

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/124(KB)2023
IA(I.B.C)/980(KB)2024,

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH MAY 2024

IN THE MATTER OF	TATA CAPITAL FINANCIAL SERVICES LIMITED VS GLORY FURNISHERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Vikky Dang, RP] For the Resolution Professional of Glory
] Furnishers Private Limited

ORDER

1. Resolution Professional-in-Person for the Glory Furnishers Private Limited present.
2. **IA(I.B.C)/980(KB)2024:**
 - a. Hard copy of this application is not available.
 - b. Therefore, list this matter on **8th July, 2024** as already posted.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**